

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-149
IB-397(ND)/2020

IN THE MATTER OF:

M/s. Pristine Facility & Management Services Pvt. Ltd.
Vs.
Venice Maintenance LLP

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 08.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant/OC :
For the Respondent/CD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.01.2021.


(Madhu Narula)
Court Officer